GOVERNMENT OF INDIA WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION LOK SABHA

UNSTARRED QUESTION NO:728 ANSWERED ON:27.11.2014 GROUNDWATER IN RURAL AREAS Tanwar Shri Kanwar Singh

Will the Minister of WATER RESOURCES, RIVER DEVELOPMENT AND GANAGA REJUVENATION be pleased to state:

- (a) whether the Government has conducted any survey on the use of ground water in rural areas especially in backward areas and other States during the last three years including the views of experts on the basis of survey; and
- (b) if so, the plan of action prepared for the backward areas for use of safe ground water for the XII Five Year Plan?

Answer

THE MINISTER OF STATE FOR WATER RESOURCES, RIVER DEVELOPMENT AND GANGA REJUVENATION (PROF.SANWAR LAL JAT)

- (a) Yes, Madam. Central Ground Water Board carried out assessment of replenishable ground water resources (as on March 2011), jointly with the respective State Ground Water Departments in the Country including rural and backward areas. It shows that 1071 Blocks/Mandals/ Talukas in the Country are 'Over-Exploited'; 217 are 'Critical' and 697 are 'Semi-Critical'. 162 Blocks/Talukas/ Areas for regulation of ground water development in the Country have been notified by CGWA, wherein, permission to construct new bore wells is not granted, except for drinking and domestic purposes.
- (b) The Central Sector Scheme of Ground Water Management and Regulation, under implementation during XII Plan, inter-alia, envisages participatory management of groundwater involving Panchayat Raj Institutions, local communities, NGOs and other Stakeholders for ensuring safe and sustainable management of groundwater resources in the Country including backward areas.